

**HIGH COURT OF CHHATTISGARH, BILASPUR**

Order Sheet

**W.P.(C.)No.1759 of 2014**

CG Christian Forum and others **Vs.** State of CG and others

06-10-2015	<p>Shri Alok Bakshi, counsel for petitioners.</p> <p>Shri J. K. Gilda, Advocate General with Shri R. K. Gupta, Dy.A.G. For the State.</p> <p>On the request of learned State counsel, three weeks time is granted to seek instructions and make appropriate submission with regard to dispute raised before this Court.</p> <p>It is ordered that the impugned resolution shall not come in exercise of fundamental right to preach and propagate of religion and their faith.</p> <p>List this case after three weeks.</p> <p style="text-align: right;">Sd/- <b>Manindra Mohan Shrivastava</b> Judge</p>	

